



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
54 WP(C)/2019/2025 FIXED	S S ENTERPRISES Versus THE ICICI BANK LTD AND ORS	MR A K MAHESWARI MR. S SAHU	MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)
ORDERS			
55 I.A.(Civil)/756/2025 FIXED in WP(C)/715/2025	SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR S CHAKRABORTY SC. ONGC
WITH WP(C)/715/2025	SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR S CHAKRABORTY MR. U S BORA
WITH 56 WP(C)/1080/2025 CAVT. NO. 017520/25,N	MS J P BORGOHAIN Versus OIL AND NATURAL GAS CORPORATION	MR. R B PHOOKAN MS. D DAS	MR S CHAKRABORTY MR. U S BORA (R-5) FOR CAVEATOR
WITH 57 WP(C)/1230/2025 CAVT. NO. 01772/025,	M/S. SANJIB KAKATY Versus OIL AND NATURAL GAS CORPORATIO	MR. D DAS SR. ADV MR H K SARMA MS. S YASMIN MS K BHATTACHARYYA	MR S CHAKRABORTY MR. U S BORA (R-4) FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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[For Wednesday,23rd April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
49	Bail Appln./312/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MS. S CHUTIA (R-2) MS. P CHUTIA(R-2)
50	Bail Appln./543/2025 WITH OFFICE NOTE, FIXED	GURVEER SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM SC, NCB
51	Bail Appln./792/2025 FIXED	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
52	Bail Appln./800/2025 FIXED	MOFIDUL HAQUE @ MOHAMMAD MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
53	Bail Appln./853/2025 WITH OFFICE NOTE, FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
54	Bail Appln./861/2025 WITH OFFICE NOTE, FIXED	SUBHRA MALAKAR @ SUPRO MALAKAR Versus THE STATE OF ASSAM AND ANR.	A B T HAQUE	PP, ASSAM
55	Bail Appln./880/2025 FIXED	SHEHNAZ KHATOON @ SAHAJAHAN BEGUM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
56	Bail Appln./1036/2025 FIXED	LUKHO MANDAL AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
57	Bail Appln./1097/2025 FIXED	RIDAY MUSHAHARY Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN P DEY	PP, ASSAM
58	Bail Appln./1107/2025 FIXED	GAUTAM DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM

59	Bail Appln./1134/2025 FIXED	JAGSIR SINGH @ MAJOR AND ANR Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
<u>BAIL HEARING</u>				
60	AB/157/2025 WITH OFFICE NOTE, FIXED	MONOWAR ALI @ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MR S PAUL	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 3:50 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	WP(C)/6352/2018	AKLIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
MOTION				
48	WP(C)/1428/2025 B/O	MD. ABDUL SOBUR @ ABDUR SOFUR SHEIKH @ AR SAFUR SHEIKH Versus UNION OF INDIA AND 4 ORS.	MR J ABEDIN MR A HAI MR M Z RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
49	WP(C)/1809/2025 B/O	MD. ALIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
50	WP(C)/1811/2025 B/O	MUSSTT. TARA BANU @ TARABAN NESSA @ TERABAN BIBI @ TERABAN BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
51	WP(C)/1813/2025 B/O	MUSSTT. HAZIRA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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[AT 04:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 6

[THIS BENCH WILL SIT AT 04:00 P.M.]

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY WILL
JOIN THE COURT PROCEEDINGS THROUGH REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/1257/2025 in Comm.App.Div./1/2025	M/S NES DIGBOI BOGAPANI Versus BHARAT PETROLEUM CORPORATION LIMITED	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, BPCL
	WITH Comm.App.Div./1/2025	M/S NES DIGBOI BOGAPANI Versus BHARAT PETROLEUM CORPORATION LIMITED,	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, BPCL
	WITH I.A.(Civil)/191/2025 in Comm.App.Div./1/2025	M/S NES DIGBOU BOGAPANI Versus BHARAT PETROLEUM CORPORATION LIMITED,	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, BPCL

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 8

[THE SPECIAL DIVISION BENCH AND THE SINGLE BENCH OF HONOURABLE MR. JUSTICE M.K. KALITA WILL SIT AFTER RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

2	Crl.A./419/2019 5 Y 7 M 26 D : (AT 10:30 AM)	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
53 WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
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13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
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18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
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22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025

26)	MR A W AMAN	23-04-2025	To	23-04-2025
27)	MR. A K JAIN	22-04-2025	To	30-04-2025
28)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
29)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
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31)	MR. L C DEY	24-04-2025	To	15-05-2025
32)	MS. S G BARUAH	23-04-2025	To	02-05-2025
33)	MR. P A AHMED	22-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
50 Crl.Pet./461/2025 B/O	MD NAJRUL ISLAM @ MD NOJRAL ISLAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
51 Crl.Pet./462/2025 B/O	DANIEL TIRKEY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
ORDERS			
52 I.A.(Crl.)/1268/2024 WITH LCR 4 FILES, B/O in Crl.A./439/2024 WITH Crl.A./439/2024	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM
53 Crl.Pet./1550/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), B/O	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM
54 Crl.Pet./90/2025 FIXED	MD AZHAR UDDIN AND ANR. Versus THE STATE OF ASSAM	MS. A BEGUM MR. M S ALAM MR. S. ALOM	PP, ASSAM
	ANUMA BORO Versus THE STATE OF ASSAM AND ANR	MR M HASSAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
45 CRP/137/2019	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	P BURAGOHAIN (R-1.1,1.2,1.3,2, 3.1,3.2,3.3) MR M BARMAN
46 MACApp./585/2019	ORIENTAL INSURANCE COMPANY LTD Versus SRI PARTHA PRATIM HAZARIKA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA MR. R DUBEY MR M BEZBARUAH MRS K M SAIKIA MS. A B KAYASTHA MR A BRAHMA MS M BAISHYA FOR CAVEATOR MR. C P SHARMA
MOTION			
47 WP(C)/2143/2025 B/O	CHHAMARIA ANCHALIK JR COLLEGE Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, SEC. EDU.
48 WP(C)/2144/2025 B/O	B. K. WAHED ALI H.S. SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, SEC. EDU.
BAIL HEARING (BA)			
49 Bail Appln./142/2025 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	ABUL KHAYER MD SIDDIQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
50 Bail Appln./1172/2025 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.			
51 RSA/39/2025 CAVT. NO.02242/025, PART-HEARD, FIXED	RADHA RANI DAS AND 3 ORS Versus ASHISH MAZUMDAR AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR B KAUSHIK MR. P BORAH K BHARALI FOR CAVEATOR

WITH
[I.A.\(Civil\)/1263/2025](#)
in RSA/39/2025

RADHA RANI DAS AND ORS
Versus
ASHISH MAZUMDAR

MR. U N CHATTRY
MS A GOGOI
MR. O LASKAR

MR B KAUSHIK
MR. P BORAH
K BHARALI

ORDERS

52 [CRP\(IO\)/123/2025](#)
CAVT. NO.023520/25,N
PART-HEARD, FIXED

SRI BIRAJ MONI BORDOLOI
Versus
SRI SRI BATADRAVA THAN PARICHALANA
SAMITTEE

MR K K MAHANTA (Sr.
Advocate)
MR. R GOSWAMI
MR. J DEKA
MR. K M MAHANTA
MS N BEGUM
MR P J PATAR
MR S GAUTAM

MR. K N CHOUDHURY
MR. R J DAS
N GAUTAM
FOR CAVEATOR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
52 CRP(IO)/145/2025 FIXED	SWAHID ALI Versus DHIRAJ DEKA AND ANR	MR. A MANNAF MD A S ALI	
FOR HEARING U/O XLI RULE II C.P.C.			
53 RSA/6/2024 WITH LCR, FIXED	MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN	MD. B HUSSAIN MR A H TOUFIQ	
WITH I.A.(Civil)/97/2024 in RSA/6/2024	MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN	MD. B HUSSAIN MR A H TOUFIQ	
HEARING			
54 WP(C)/2352/2014 PART-HEARD, FIXED	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS MS. N BORDOLOI ASSTT.S.G.I. SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
5	Bail Appln./2403/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, B/O	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
6	Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
=====				
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
57 WP(C)/1653/2025 AT 2:00 P.M. FIXED	PICKLU PAUL Versus UNION OF INDIA AND 2 ORS.	MR N DASGUPTA MR H DAS	DY.S.G.I. SC, CUSTOMS
MOTION			
58 WP(C)/2128/2025 B/O	SRI MONMIL BORO AND ORS Versus THE STATE OF ASSAM AND ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
59 WP(C)/2130/2025 B/O	SMTI TUTUMONI HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
60 WP(C)/2132/2025 B/O	NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
61 WP(C)/2133/2025 B/O	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
62 WP(C)/2134/2025 B/O	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
ORDER (STAY VACATING)			
63 I.A.(Civil)/731/2025 in WP(C)/905/2025	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus NIRAD KANT BAGLA	MR. D DAS SR. ADV MR. K KAKOTI	MR. D SARAF MR. S S GUPTA
WITH WP(C)/905/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI
WITH I.A.(Civil)/803/2025 in WP(C)/905/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	MR. K N CHOUDHURY MR. D SARAF MR. S S GUPTA	SC, ATEPFO GA, ASSAM
WITH I.A.(Civil)/806/2025 in WP(C)/905/2025	THE NUTRA TEA INDUSTRIES LLP Versus NIRAD KANT BAGLA	MR. R B PHOOKAN MR H K NATH A J KASHYAP	MR. D SARAF

64	WITH WP(C)/906/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI
	WITH I.A.(Civil)/730/2025 in WP(C)/906/2025	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus NIRAD KANT BAGLA	MR. D DAS SR. ADV MR. K KAKOTI	MR. D SARAF MR. S S GUPTA
	WITH I.A.(Civil)/794/2025 in WP(C)/906/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	MR. K N CHOUDHURY MR. D SARAF MR. S S GUPTA	SC, ATEPFO GA, ASSAM
	WITH I.A.(Civil)/809/2025 in WP(C)/906/2025	THE NUTRA TEA INDUSTRIES LLP Versus NIRAD KANT BAGLA	MR. R B PHOOKAN MR H K NATH A J KASHYAP	
ADMISSION				
65	WP(C)/4512/2015 FIXED	TOPCEM INDIA LLP and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.S DEY MR.R P N SINGH	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE DEPT.) MR. D MAZUMDAR (ADDL. ADV. GEN.)
66	WP(C)/852/2020 FIXED	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
ORDERS				
67	I.A.(Civil)/1283/2025 (CONNECTED WITH ITEM NO. 42 IN THE DAILY LIST) in WP(C)/1039/2025	KRISHAK UNNAYAN SAMITY, TULSIBARI Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM SC, REVENUE
68	WP(C)/1287/2025 WITH OFFICE NOTE, FIXED	ZAKIR UDDIN CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA M. HOSSAIN	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
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17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
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31)	MR. L C DEY	24-04-2025	To	15-05-2025
32)	MS. S G BARUAH	23-04-2025	To	02-05-2025
33)	MR. P A AHMED	22-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
31	Bail Appln./719/2025	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	PP, ASSAM
BAIL HEARING (BA)				
32	Bail Appln./3787/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	WAHENGAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
33	Bail Appln./599/2025 AB 370/2025(D/O), FIXED	AMIR HUSSAIN @ MD AMIR HUSSAIN Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
BAIL HEARING				
34	AB/1057/2024 WITH OFFICE NOTE, FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR. B SHARMA MR. H DAS MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
35	AB/397/2025 WITH CASE RECORD (SCANNED COPY), FIXED	MD AKRAMUL ISLAM @ MANIK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM SC, NCB

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025

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2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
24 Bail Appln./1047/2025 FIXED	MANASHAB BISWAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MS S JAIN	
25 Bail Appln./1116/2025 FIXED	BIKASH RAY Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK MR B KARDONG	PP, ASSAM
ORDERS			
26 I.A.(CrI.)/386/2025 FIXED in AB/869/2025 WITH AB/869/2025	PURABI PATHAK Versus THE STATE OF ASSAM PURABI PATHAK Versus THE STATE OF ASSAM	MS. D PATHAK MR. R DE MS. D PATHAK	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[For Wednesday,23rd April 2025]

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 5 (THIRD FLOOR).

THIS BENCH WILL SIT AFTER RISING OF THE HONOURABLE DIVISION BENCH AT ITANAGAR.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/6311/2022	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-10,11,14,16) MR. D P BORAH MR. D GOGOI (r-10,11,14,16)
2	WP(C)/6305/2022	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-9,11,15,16) MR. D GOGOI (r-9,11,15,16)

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND
HIS LORDSHIP]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
53 Bail Appln./1195/2025 BY SLIP	BITUL SENAPATI Versus THE STATE OF ASSAM	MR. G PATOWARY MR. R PHUKAN	PP, ASSAM
MOTION			
54 CRP(IO)/139/2025 FIXED	NIRMAL CHOWHAN Versus SMT. ASHA MISHRA AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	
ADMISSION			
55 Mat.App./31/2024 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. I CHOUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I, IF TIME
PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
21 WP(C)/695/2017 FIXED	KABITA CHOUDHURY Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
70 WP(C)/3628/2024 FIXED	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
BAIL HEARING (BA)			
71 Bail.Appln./624/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	AZIBUR RAHMAN ALIAS AZIZI @ AJIBUR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
ORDERS			
72 I.A.(Civil)/1287/2025 B/O in WP(C)/4911/2024 WITH WP(C)/4911/2024	NANKARAGAON H S SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
73 I.A.(Civil)/1288/2025 B/O in WP(C)/4913/2024 WITH WP(C)/4913/2024	NANKARAGAON H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS ASHARIKANDI HS SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU. SC, SEC. EDU.
74 I.A.(Civil)/1289/2025 B/O in WP(C)/4909/2024 WITH WP(C)/4909/2024	ASHARIKANDI HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS DEKACHANG ANCHALIK HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU. SC, SEC. EDU. SC, AHSEC SC, SEC. EDU.
75 I.A.(Civil)/1290/2025 B/O in WP(C)/4910/2024 WITH WP(C)/4910/2024	DEKACHANG ANCHALIK HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS FATENGAPARA H S SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU. SC, AHSEC SC, SEC. EDU.
	FATENGAPARA H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.

76	I.A.(Civil)/1291/2025 B/O in WP(C)/4906/2024 WITH WP(C)/4906/2024	RAIJHORA HS SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
77	I.A.(Civil)/1292/2025 B/O in WP(C)/4904/2024 WITH WP(C)/4904/2024	RAIJHORA HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS PIRADHARA MADRASSA H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS PIRADHARA MADRASSA H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU. SC, AHSEC SC, SEC. EDU. SC, AHSEC SC, SEC. EDU.
HEARING				
78	WP(C)/5308/2018 PART-HEARD, BY SLIP	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY, THE 23RD DAY OF APRIL, 2025]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

ORDERS

- | | | | |
|--|--|---|---|
| 1. ELECTION PET. 9/2024
(FIXED) | TANI LOFFA
VERSUS
MAMA NATUNG | KHOGEN BUI
PARSWAJYOTI DAS
NAIR
G ALAM | DUYU LAJI
D DAS, SR
ADVOCATE |
| WITH
I.A.(C) 155/2024
IN ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG | PARSWAJYOTI DAS
NAIR | |
| WITH
I.A.(C) 156/2024
IN ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG AND 4
ORS. | PARSWAJYOTI DAS
NAIR | AJIN APANG, SR.
ADVOCATE
S/C ELECTION
COMMISSION |
| WITH
I.A.(C) 1/2025
IN ELECTION PET. 9/2024 | MAMA NATUNG
VERSUS
TANI LOFFA | DUYU LAJI | PARSWAJYOTI
DAS NAIR |